# GOVERNMENT OF MANIPUR DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS

(Administrative Reforms Division)

## NOTIFICATION Imphal, the 23<sup>rd</sup> July, 2025

No CASE-108/1/2023-AR-AR-Part (2): Applications are invited from eligible candidates for the appointment to the post of State Information Commissioner as under:

SI.	Position	Number of Position	
No.			
1.	State Information Commissioner	1 (one)	

#### 2. A. Eligibility condition:

As provided under Section 15(5) and 15(6) of the Right to Information Act, 2025 as detailed below:

- (i) The State Information Commissioner shall be persons of eminence in the public life with wide knowledge and experience in law, science and technology, social service, management, journalism, mass media or administration and governance.
- (ii) The State Information Commissioner shall not be a Member of Parliament or Member of the Legislature of any State or Union Territory, as the case may be, or hold any other Office of profit or connected with any political party or carrying on any business or pursuing any profession

#### B. Other essential qualification:

- (i) The person should be a Citizen of India.
- (ii) The person should not be of unsound mind, insolvent or convicted for any
- Age: Person who have attained the age of 65 years shall not be eligible for appointment.
- Terms of Office: Under section 16 (2) of the RTI Act, 2005 read with Section 12 of the Right to Information Rules, 2019 (notified vide Ministry of Personnel, Public Grievances & Pensions, Deptt. Of Personnel & Training No. G.S.R. 810 (E) dated 24<sup>th</sup> October, 2019):-

Every State Information Commissioner shall hold office for a term of three years from the date on which he enters upon his office or till he attains the age of sixty-five years, whichever is earlier, and shall not be eligible for reappointment as such State Information Commissioner:

Provided that every State Information Commissioner shall, on vacating his office under this sub-section, be eligible for appointment as the State Chief Information Commissioner in the manner specified in sub-section (3) of section 15.

Provided further that where the State Information Commissioner is appointed as the State Chief Information Commissioner, his term of office shall not be more than five years in aggregate as the State Information Commissioner and the State Chief Information Commissioner.

#### 5. General conditions for Recruitment:

- Candidates must fulfil the qualification and experience on the date of application. Education qualification must have been obtained from recognised University/Institute/Board/College only.
- (ii) Selection/appointment will be subject to fulfilment of eligibility conditions, experiences etc., as also to verification of testimonials, antecedents and past service.
- 6. The salary, allowances and other terms and conditions of service of the State Information Commissioner shall be as per the Right to Information Act, 2005 read with Right to Information (Term of office, Salaries, Allowances and Other Terms and Conditions of Service of State Information Commissioner in the State Information Commission) Rules, 2019.
- 7. Person fulfilling the criteria and interested for appointment to the above post may send their particulars in the prescribed Proforma, by post or by hand to Under Secretary (AR), Room No. 84 A, 3<sup>rd</sup> Floor, North Block, New Secretariat, Imphal West, Manipur-795001 or through e-mail to <a href="mailto:darmanipur@gmail.com">darmanipur@gmail.com</a>. Prescribed Proforma may be obtained from the office of the Section (AR), New Secretariat, 3<sup>rd</sup> Floor, North Block, Imphal West or download from the website www.manipur.gov.in.

Person serving under the State/Central Government or any other Organisation, should send their particulars through proper channel (Administrative Ministry/Department of State- UT/Central Government or the Controlling Officer).

8. Last date of receipt of application: 5 p.m. of 22<sup>nd</sup> August, 2025.

(A. Shivadas Sharma)
Joint Secretary (AR)
Government of Manipur

### Copy to:

- 1. Secretary to Governor, Manipur.
- 2. Staff Officer to Chief Secretary, Government of Manipur.
- 3 Registrar General, High Court of Manipur.
- 4. Principal Secretary (AR), Government of Manipur.
- 5. Director (IPR), Manipur with request to publish the Notification in 3(three) Manipuri Local Dailies *i.e.* The Sangai Express (English), Poknapham (Manipuri), Naharolgi Thoudang (Manipuri) for 3 (three) consecutive days and 2(two) National Newspapers for 2 (two) consecutive days.
- 6. Shri Martha Khuman, Web Manger (IT), Manipur with the request to upload the Notice on the Government websitewww.manipur.gov.in
- 7. Guard file.

Proforma for sending particulars for consideration for the post of State Information Commissioner in the State Information Commission in the Manipur Information Commission

Please affix the latest passport size photograph

1	N	a	m	ie
•	1 4	a	11	

- 2. Date of Birth
- 3. Present Address
- 4. Contact No.
  - a) Telephone (along with STD code)
  - b) Mobile
  - c) Fax
- 5. E-Mail Address
- 6. Education Qualification
- 7. Area of Eminence (as per 2 (c) mentioned in the advertisement)

Area of em	inence
Law	
Science and	
Technology	
Social Service	
Management	
Journalism	
Mass-Media	
Administrative and Governance	

- 8. Achievements/Work Experience (As per Annesure)
- 9. Present Occupation

Date:

Şignature:

Place:

Name:

Details of Achievements/Work Experience in respect of candidates applying for the post of State Information Commissioner in the Manipur Information Commission.

SI No.	Post	Organisation	Period From	То	Details of achievements/experience (in brief)
1					
2					
3					
4					
5					

Signature of the Candidate